

MR. CHAIRMAN: Mr. Gurudas Das Gupta. (*Interruptions*)

SHRI SURESH KALMADI (Maharashtra): Mr. Chairman, Sir, the assassination of Shri Rajiv Gandhi must be taken up first. This must be first on the Agenda. Haryana can be taken up after that.

श्री जयदीप प्रसाद माथुर (उत्तर प्रदेश) : श्रीमान्, आपने स्पेशल मेंशन एलाऊ किया है तो मेरा भी एलाऊ होना चाहिए था... (व्यवधान) मेरा स्पेशल मेंशन पाकिस्तान पर है, पाकिस्तान ने बार्डर पर जो किया है, उस पर मेरा स्पेशल मेंशन एलाऊ करना चाहिए था... (व्यवधान)

SHRI A. G. KULKARNI (Maharashtra): Sir, if you are permitting Shri Gurudas Das Gupta, you should permit others also. We have some problems. The Deputy Chairman had said that no Special Mentions would be permitted.

SHRI GURUDAS DAS GUPTA (West Bengal): This is not a Special Mention.

SHRI A. G. KULKARNI: Sir, when you are permitting him, why don't you permit us to mention our problems? You should do justice to all. (*Interruptions*)

श्री सुरन्द्रजीत सिंह ग्रहलुवालिया (बिहार) : सभापति महोदय, 20 मई को जो इलेक्शन हुआ है उसमें माइनोरिटी कम्युनिटी के लोगों को वोट नहीं डालने दिया गया है। बी.जे.पी. के लोगों ने उनको घेर कर मारा है। कानपुर, मुरादाबाद और मेरठ में जो घटनाएँ घटी हैं, उनको उद्घाते का समय दिया जाए। कितने ही लोगों को वोट नहीं डालने दिया गया है (व्यवधान)

MR. CHAIRMAN: It is at the discretion of the Chair to decide which Special Mention would be permitted. You know that. I will take up other cases later. Now, Mr. Gurudas Das Gupta.

**REFERENCE TO FIRING AT DALIA
U.P. ON CEMENT FACTORY
WORKERS**

SHRI GURUDAS DAS GUPTA (West Bengal): Mr. Chairman, Sir, on the 2nd of June, late in the night, there was a firing, indiscriminate firing, on the cement workers at Dalia of Chopan District in the State of U.P. As a result of the indiscriminate firing, according to our information, twelve people died yesterday. Today morning, I had another frantic call from that State, from our comrade, saying that six more persons succumbed to their injuries. Therefore, in all, 18 people have lost their lives. Fiftyfour more persons are lying precariously ill in a local hospital. This is because, the 7,000 workers belonging to the cement factory objected to the decision of the U.P. Government to make a downright sale of the cement factory which was running on profit. This is how the public sector is being sold out on lucrative terms, during the elections, not in exchange for nothing, to a big monopoly concern. The only fault of the workers is that they had objected to the deal and they had been carrying on a peaceful agitation which is guaranteed under the norms of the Indian Constitution. It is unfortunate that the Government of U.P., led by its present Chief Minister, wanted not to allow this peaceful agitation. On 2nd of June the management of Dalia came to take over the factory and the workers were objecting in a peaceful way. Not a single person belonging to Dalia management was injured, not a single person belonging to the police was injured, but 18 comrades were killed and 56 have been taken away by the police. This is not only a case of flagrant violation of the democratic principles of the country. This is a compromise, a downright compromise. The people who want to rule the country want to make a downright sale of the national assets to the private sector.

Sir, I rise to speak on my behalf and on behalf of the workers. I rise to protest and I rise to demand a

[Shri Gurudas Das Gupta]

statement from the Prime Minister. The Prime Minister should immediately declare that something will be done to bring to book the people who are responsible for all this. I rise to ask the Prime Minister whether he is ready to immediately institute an inquiry. It is an irony of fate that the Government which could not protect the life of the ex-Prime Minister wants to protect the interest of the private sector. That is the philosophy of the people who are running the Government. They are there to protect the interest of the private sector.

SHRI DIPEN GHOSH (West Bengal): This is a downright murder of 18 workers by the State police of Uttar Pradesh. In fact, this factory was owned by the Government and it was handed over to the private sector and the workers were resisting. (Interruptions). The Uttar Pradesh Government has let loose... (Interruptions). 18 workers have been killed. (Interruptions).

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) : सभापति जी, मुझे बनारस का यह मामला उठाने की अनुमति दें (व्यवधान) वहाँ की यूनियन में मैं संबंधित हूँ। मैं वहाँ की कांसेस यूनियन का अध्यक्ष हूँ। आप मुझे इस पर बोलने की अनुमति दें... (व्यवधान)

MR. CHAIRMAN: How can they record it? पांच आदमी एक साथ बोलेंगे तो कैसे चलेगा? (Interruptions). Why don't you hear him? (Interruptions). He wants to say something. Why don't you hear him?

SHRI JAGESH DESAI (Maharashtra): I fully associate myself with the views expressed by Shri Gurudas Das Gupta. Inquiry should be made. (Interruptions). I support him fully. (Interruptions).

SHRI KAPIL VERMA (Uttar Pradesh): Sir, I belong to an area which is very close to this place. (Interruptions).

MR. CHAIRMAN: The Government wants to say something and you are not prepared to hear him.

डा० रत्नाकर पाण्डेय : महोदय, मैं वहाँ की वस्तुविज्ञता सदन को बताना चाहता हूँ। इस सदन में कई बार इस मामले को उठाया गया है। माननीय सभापति जी, पिछले सेशन में मैं ने डाला सीमेंट फैक्टरी के मामले को इस सदन में उठाया था और उस समय प्रधान मंत्री जी ने आश्वासन दिया था कि उस देखा जा रहा है, उसकी जांच की जा रही है और उसे प्राइवेट हाथों में या किसी सेठ के हाथ में नहीं बेचा जाएगा। महोदय, पंडित जवाहरलाल नेहरू और इंदिरा गांधी ने एशिया के इस सबसे बड़े सीमेंट के कारखाने की स्थापना की थी। 10,000 से अधिक कर्मचारी काम करते हैं। मैं वहाँ की यूनियन से संबंधित हूँ। बार-बार उत्तर प्रदेश सरकार का और केन्द्र सरकार का ध्यान इस बात की ओर आकर्षित किया गया है कि वहाँ के कर्मचारी अपनी जान दे देंगे लेकिन किसी सेठ के हाथ में या प्राइवेट सेक्टर में उस फैक्टरी को नहीं जाने देंगे। यह केन्द्र सरकार और उत्तर प्रदेश सरकार की लापरवाही है जिसके कारण यह सब हुआ है और हमारे मजदूर बूटली मारे गए हैं। उनके साथ जो कुछ अन्याय हुआ है उसकी भरपाई केन्द्र सरकार और प्रांतीय सरकार करे। चुनाव के समय फैक्टरी को बेचना एक बहुत बड़ा अपराध है।

MR. CHAIRMAN: I am worried about your throat!

डा० रत्नाकर पाण्डेय : मैं आपके माध्यम से सरकार से प्रार्थना करूंगा कि जो मजदूर मारे गये हैं उन मजदूरों के परिवारों को सुरक्षा प्रदान की जाय और वहाँ शांति स्थापित की जाये। प्रधान मंत्री जी सदन में एमश्वोर करें कि यह फैक्टरी सरकारी हाथों में रहेगी और प्राइवेट हाथों में नहीं बेची जाएगी।

SHRI KAPIL VERMA: I belong to that area. I want to associate myself with the demand that there should be a proper inquiry into this. Firing is a very serious matter. The Government should make a statement on this.

MR. CHAIRMAN: He is making a statement and you are not permitting him. What is this?

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): Sir, I think it is over and I can speak.

Mr. Chairman, Sir, it is not possible for me to discuss the philosophy of public and private sectors. Privatization has not been started by this Government; it was started long back. This factory was not sold during the election period. This factory's sale was discussed for the last eight or 10 months and the sale was finalized, as my friend, Dr. Ratnakar Pandey says, six months back. The whole problem was of handing over this factory. It is unfortunate that the day before yesterday there was a movement of *rasta roko* against the sale to the Dalmias and in that there was some violence. It is being said, according to the reports that I have received that some workers tried to destroy the factory and the police resorted. ... (Interruptions)...

SHRI GURUDAS DAS GUPTA: Absolutely false... (Interruptions)...

SHRI DIPEN GHOSH: Why should the workers destroy the factory? They earn their bread out of it. ... (Interruptions)... How can they do it?

SHRI CHANDRA SHEKHAR: I am not there to ignore the fault. ... (Interruptions)... I don't want to say who sold it, who started selling it. That is not my problem. But it has not been sold during the election period. This much should be known and my friend, Dr. Ratnakar Pandey himself says, that long before he had raised this matter in this House. So, it was not during the election period.

डा० रत्नाकर पाण्डेय : आपने माफ-वासन दिया था कि सरकार के हाथों में रहेगी, प्राइवेट हाथों में नहीं जाएगी।

श्री चन्द्रशेखर : मैंने ऐसा कभी नहीं कहा। It is totally at the discretion of

the U.P. Government. It is not in my hands to sell or not to sell the factory. And it is not only one factory. What has happened about the public sector during the last many years, let us not discuss that. So, no sooner I came to know than I got in touch with the U.P. Government. The U. P. Government has already started negotiations with the workers. According to the information I received, not 18 but nine persons died. Four persons died... (Interruptions)... You are talking of newspaper reports, I am talking of my own report. Four persons died... (Interrupted)

SHRI DIPEN GHOSH: Newspaper says 18. ... (Interruptions)...

SHRI GURUDAS DAS GUPTA: Eighteen persons.

SHRIMATI KAMLA SINHA (Bihar): Eighteen, not four. ... (Interruptions)...

SHRI CHANDRA SHEKHAR: According to the information I got this morning, earlier four persons died, then five persons died in the hospital. If more had died, I have not known. If after eight o'clock in the morning more deaths had occurred, I have not known about it.

PROF. SOURENDRA BHATTACHARJEE (West Bengal): The number is too negligible...

(Interruptions)

SHRI S. S. AHLUWALIA (Bihar): It was sold by V. P. Singh.

SHRI CHANDRA SHEKHAR: I don't know... (Interruptions)... All right, even if it has been sold by me, it does not make any difference. Selling the factory and killing the workers are two different things. And selling has been started by many people at many times—let us not discuss that. But killing is more serious than this.

SHRI JAGESH DESAI: Six months... (Interruptions)...

SHRI CHANDRA SHEKHAR: Yes, I said six months. So, I tell you, Sir, all these nine persons' families have been paid a lakh of rupees of compensation each by agreement with the Union, according to the information that I have received, and they are further negotiating the terms. All other benefits will be given to them. If necessary, an inquiry will be held because nobody wants to conceal any facts and nobody is ready to see that the killers should be exonerated.

SHRI DIPEN GHOSH: Is your Government going to inquire into the firing?

SHRI GURUDAS DAS GUPTA: I demand an inquiry. I want to know whether you will advise the U.P. Government to institute a judicial inquiry. Let the Prime Minister say that the Central Government would advise the U.P. Government to institute a judicial inquiry. Mr. Malayam Singh Yadav is a very close friend of the Prime Minister and, so, will he kindly take up the matter with him and advise him to have an immediate judicial inquiry? Sir, 18 lives are precious for the country. It is not the murder of the people but it is the murder of the normal practice. I want to know whether you are going to allow peaceful agitation by the trade unions or not. If it is not allowed, then that is very bad for the future. I demand, therefore, that the Prime Minister should categorically say that he will advise a judicial inquiry into the matter.

SHRI DIPEN GHOSH: Stop privatisation.

SHRI CHANDRA SHEKHAR: All Chief Ministers are my friends. I advise them properly. Whether they accept or do not accept my advice, it is their discretion.

SHRI M. S. GURUPADASWAMY (Uttar Pradesh): May I make a submission to the Prime Minister? The Prime Minister said just now that the sale was done long back, maybe six months ago, and that only the handing-over is being done. (Interrup-

tions) All right, I stand corrected. It may be eight months, it may be six months. It is all right. The point is that the sale has been done. Now the handing-over is being done by the State Government. In view of the feelings of the House and the opinions expressed here, may I ask the Prime Minister to stop the sale, cancel the sale of the factory? Will he advise the State Government to cancel the sale of this factory? Number two, because there was firing and a lot of killing has taken place yesterday, will he also advise the State Government, apart from holding an enquiry, to give immediate compensation to the families.

SHRI CHANDRA SHEKHAR: Mr. Chairman, Sir, you know my view about the public sector and the private sector. It is not only this factory. If you take the list of factories, in many States—I don't want to mention the States... (Interruptions) I am not mentioning any States—I think no State is excluded. I can advise but I cannot force the State Government to accept it.

SHRI DIPEN GHOSH: I am sorry. Mr. Prime Minister, No factory in West Bengal has been sold out to the private sector. You are giving disinformation.

SHRI S. S. AHLUWALIA: You are getting a certificate from the BJP. The CPI(M) is getting a certificate from the BJP.

SHRI DIPEN GHOSH: Whether the V. P. Singh Government was responsible for starting the deal or for starting the negotiation does no matter, the fact is that the sale agreement was entered into between Mr. Mulayam Singh Government and Mr. Dalmia, and the Mulayam Singh Government belongs to the same party which is running the Central Government now. So, you please intervene and cancel that agreement.

SHRI CHANDRA SHEKHAR: Allow me to intervene with all the State Governments.